

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3581  
ANSWERED ON:13.02.2014  
IRREGULARITIES IN BOOKING OF GOODS  
Singh Shri Pashupati Nath

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether cases of irregularities in booking of goods have come to the notice of the Railways during the last three years;
- (b) if so, the details thereof along with the action taken thereon by the Railways during the said period;
- (c) whether the Railways propose to launch door to door service for booking of goods to generate additional income;
- (d) if so, the details thereof;and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) & (b) At present, almost 100% booking of goods traffic is done through computerized terminal management system to avoid any manual intervention. However, during internal checks some mistakes/errors are corrected, if observed. Action as per extant rules is taken thereafter.

(c) to (e) At present, 'Freight Forwarder Scheme' and aggregation of goods by container train operators are already in place.